

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 9 OF 2019 &
IA NOS. 1667, 1668 OF 2018 & IA NOS. 364, 548 & 1013 OF 2019**

Dated : 22nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s. Avanti Solar Energy Private LimitedAppellant(s)
Versus
Gulbarga Electricity Supply Company Limited & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav
Ms. Geet Ahuja
Mr. Hemant Singh
Mr. Tushar Shrivastava
Mr. Laxhyajit Singh Bagdwal
Counsel for the Respondent(s) : Mr. G.S. Kannur, Sr. Adv
Mr. Nithin Saravanan for R-1

ORDER

Heard.

Order is reserved.

**(Ravindra Kumar Verma)
Technical Member**
mk/mkj

**(Justice Manjula Chellur)
Chairperson**